(b) if so what steps Government have taken in securing relief to the consignees in this matter ?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI SHAH NAWAZ KHAN): (a) and (b). A statement is laid on the Table of the Sabha.

STATEMENT

(a) It is understood that there has been only one solitary instance in which cargoes shipped to Indian con signees were unloaded at Naples under the Force Major Clause in the Bill of Lading owing to the sudden closure of Suez Canal. The cargoes, in question, were, however, reshipped by the same shipping com pany by their other vessels round the Cape on payment by the consignees of loading, discharging and storage charges plus \5'/c surcharge on freight imposed by Lines from Europe on cargoes carried round the Cape.

(b) Government are not called upon to take any action in matters like this which are covered by con tractual obligations between the Shipping Company and the Shippers consignees, embodied in the Bills of Lading.

SHRI M. GOVINDA REDDY: What is the name of the shipping company to which this statement refers?

SHRI SHAH NAWAZ KHAN. The vessel belongs to Lloyd Triestino Company.

SHRI M. GOVINDA REDDY: May I know. Sir, whether it has been brought to the notice of Government that the particular clause referred to in the Statement was not the Teason by virtue of which this action of unloading took place? What action do they propose to take?

SHRI SHAH NAWAZ KHAN: Sir, there is only one solitary case of this nature which took place and the Government of India do not feel that they are called upon to act.

SHRI M. VAL1ULLA: What is the difference that they have to pay for coming round the Cape?

SHRI SHAH NAWAZ KHAN: Fifteen per cent, over and above the normal freight.

SHRI JASWANT SINGH: From which country did this cargo come which was unloaded at Naples?

SHRI SHAH NAWAZ KHAN: Sir, I shall require notice.

SHRI M. VAL1ULLA: Is it a fact that these people were asked to pay for the loading and unloading, even though they had paid this 15 per cent, extra?

SHRI SHAH NAWAZ KHAN: Yes, they had to pay for loading and unloading of the goods.

गंगा नदी में जहाज का बेकाम हो जाना

*३७८. **श्री नवाब सिंह चौहान** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बरारीघाट व महादेवपुर के बीच गंगा में चलने वाला एक जहाज, जो पिछले १६ अक्तूबर की रात को ६ बजे बरारीघाट से चला था, तीन बार धारा में फंस जाने के बाद चौथी बार बह गया और एक रक्षक जहाज की सहायता से ही महादेवपुर पहुंच पाया ;

(ख) यदि ऐसा है, तो—

(१) इस के बेकाम होने के क्या कारण थे,

(२) उस समय इसकी दशा क्या थी, और

(३) उस समय इस जहाज पर कितने यात्री थे ; और

(ग) सरकार ने इस संबंध में क्या कार्यवाही की ?

"[FAILURE OF A STEAMER IN THE GANGES RIVER

*378. SHRI NAWAB SINGH CHAUHAN: Will the Minister for RAILWAYS be pleased to state:

fEnglish Translation.

(a) whether it is a fact that a steamer, which plies in the Ganges between Bararighat and Mahadeopur, left Bararighat at 9 P.M. on the 16th October last; and failed thrice in the stream and was swept away in its fourth attempt and reached Mahadeopur only with the help of a rescue steamer;

(b) if so—

(i) what are the reasons for its failures;

(ii) what was its condition at that time;* and

(iii) how many passengers were on board the steamer at that time; and

(c) what action has been taken by Government in the matter?]

रेलवे तथा परिवहन उपमंत्री (श्री शाहनवाज़ खां) : (क) जी नहीं। नदी की धारा बहुत तेज़ थी, इसलिये स्टीमर को महादेवपुर घाट पर सिर्फ़ अच्छी तरह ठहराने में कठिनाई हुई थी। आपाती स्टीमर (Stand-by tug) की मदद से इसे घाट पर लगाया गया।

(ख) सवाल नहीं उठता।
संतोषजनक।
लगभग ३००।

(ग) सवाल नहीं उठता।

[THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI SHAH NAWAZ KHAN): (a) No. It only encountered difficulty in proper berthing at Mahadeopur Ghat due to a very strong current and was berthed with the assistance of the standby tug.

(b) (i) Does not arise.

(ii) Satisfactory, (iii) About 300.

(c) Does not arise.]

†English translation.

श्री नवाब सिंह चौहान : क्या यह सही नहीं है कि स्टीम न होने के कारण वह जहाज़ तीन दफ़ा बह गया और वापस लाया गया और यह कहा गया कि इसको फिर न ले जाया जाय, लेकिन फिर भी उसको धारा के अंदर ले जाया गया ?

श्री शाहनवाज़ खां : यह सही नहीं है।

श्री नवाब सिंह चौहान : क्या यह सच है कि जो उसमें यात्री थे, उनका बहुत सा सामान खो गया और बहुतों के चोटें भी आईं ?

श्री शाहनवाज़ खां : इसका हमें कोई इल्म नहीं है।

SHRI S. N. MAZUMDAR : It the hon. Deputy Minister aware that this sort of accidents and difficulties arise not only in this section but also in other sections where there are ferry crossings, as between Sakrigali Ghat and Manihari Ghat?

SHRI SHAH NAWAZ KHAN: Sir, a certain amount of difficulty is experienced whenever there are very heavy and unprecedented floods. It is only in such cases that these difficulties arise.

SHRI S. N. MAZUMDAR: Is the hon. Deputy Minister aware that these difficulties arise not only because of the floods, but even in the winter season they arise due to lack of water, and if so. whether the Government is thinking of taking any steps to sec that these difficulties are minimised as far as possible?

SHRI SHAH NAWAZ KHAN: It is too general a question. If the hon. Member would give me something specific, 1 may look into it.

श्री नवाब सिंह चौहान : क्या अक्तूबर के महीने में जब यह घटना घटी, उस वक्त दरिया में फ्लड आया हुआ था ?

श्री शाहनवाज़ खां : बहुत ज्यादा।

श्री नवाब सिंह चौहान : क्या यह सच है कि दूसरा जहाज़ उसको घसीट कर लाया और जिसे रेस्क्यू शिप कहते हैं, वह वहां अचानक

आ गया, खास तौर से भेजा नहीं गया था, और अगर वह न आता, तो यह जहाज डूब जाता?

श्री शाहनवाज खां : इसका कोई खतरा नहीं था।

*379. *[Transferred to the list of questions for ISth December,* 1956 *as Unstarred Question No. 216B.]*

राज्य व्यापार निगम तथा गैर-निर्यात कोटाधारियों में माल के डिब्बों का बंटवारा

***३८० श्री नवाब सिंह चौहान :** क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५५-५६ में दक्षिण-पूर्वी रेलवे के बारबिल बड़ा जमदा स्टेशन से कलकत्ता पोर्ट तक राज्य-व्यापार-निगम तथा गैर-निर्यात कोटाधारियों को अलग-अलग कितने माल डिब्बें दिये गये ; और

(ख) यह माल डिब्बे किस आधार पर बांटे जाते हैं ?

•{•[ALLOTMENT OF WAGONS TO THESTATE TRADING CORPORATION AND NON-EXPORT QUOTA HOLDERS

*380. SHRI NAWAB SINGH CHAUHAN: Will the Minister for RAILWAYS be pleased to state:

(a) the number of wagons allotted to the State Trading Corporation and the non-export quota holders separately from Barbil Barajamda station on the South-Eastern Railway to the port of Calcutta in the year 1955-56; and

(b") the basis on which the wagons were so allotted?]

रेलवे तथा परिवहन उपमंत्री (श्री शाहनवाज खां) : (क) अगस्त से लेकर नवंबर, १९५६ तक स्टेट ट्रेडिंग कारपोरेशन (State Trading Corporation) को बारबिल बड़ा जमदा क्षेत्र से कलकत्ता बंदरगाह को कच्चा लोहा भेजने के लिये १८५८ माल-डिब्बे दिये गये। जिन लोगों के पास बाहर कच्चा लोहा भेजने का कोटा नहीं था, उन्हें डिब्बे नहीं दिये गये।

†English translation.

(ख) कच्चे लोहे का कोटा मुख्य आयात-निर्यात नियंत्रक (Chief Controller of Exports and Imports) द्वारा दिया जाता है और इसी कोटे के अनुसार बाहर कच्चा लोहा भेजने के लिये माल डिब्बों का इन्तजाम किया जाता है। जितने माल-डिब्बें लदान के लिये मिलते हैं, उन्हें कोटे के अनुपात से कोटा-धारियों को दिया जाता है। जिन लोगों के पास बाहर माल भेजने का कोटा नहीं होता, वे माल-डिब्बे पाने के हकदार नहीं होते।

SHRI M. VALIULLA: Could we have the answer in English also?

श्री नवाब सिंह चौहान : क्या कारण है कि सिर्फ बाहर भेजने वालों को ये डिब्बे दिये जाते हैं और जो अपना माल कलकत्ता भेजते हैं और जिस की देश में खपत होती है, उनको ये डिब्बे नहीं दिये जाते है ?

MR. CHAIRMAN: Before you give the answer to this supplementary question, kindly read out the main answer in English also. Mr. Valiulla asked for it.

SHRI SHAH NAWAZ KHAN: (a) During the period from August to November, 1956. 1858 wagons were allotted to the State Trading Corporation for ore traffic from Barabil-Barajamda area to Calcutta port. No wagons were allotted to non-export quota-holders.

(b) The movement of ores for export is governed by quotas issued by the Chief Controller of Imports and Exports. Wagons available for loading are allotted to quota-holders *prorata* to the quotas allotted to them.

Non-export quota-holders do not have any quotas for exports and therefore are not eligible for wagon allotment.

श्री नवाब सिंह चौहान : मेरा प्रश्न यह था कि क्या वजह है कि आप नान-कोटा-होल्डर्स को वैगंस नहीं देते हैं और उनको देते हैं ?

श्री शाहनवाज खां : यह जो पालिसी है, वह मिनिस्ट्री आफ कामर्स ने तय की है। हम उन्हीं की हिदायत के मुताबिक चलते हैं।